

F.No. 01(03)/Roster/CESTAT/2024-Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.06.2024

**ORDER NO. 75 of 2024**


Hon'ble President is pleased to partially modify the roster order no. 53 of 2024 for **CESTAT, New Delhi** on **01.07.2024 to 05.07.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.07.2024 to 05.07.2024	Mr. Ashok Jindal, Hon'ble Member (Judicial)	Single Member Bench matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

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SPS to Hon'ble President/ Hon'ble Member, CESTAT, Kolkata /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata/New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar